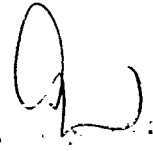


In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA/TA/MP. No /199

Bokulal Versus D.O.I.

Date of Order	Orders
<u>17-7-95</u>	MFI 30495 in OA 210/92 Mr. S. Kumar, Counsel for the applicant. The learned counsel for the applicant prays for time to argue. May be listed for admission on 29.8.95.  (Rattan Prakash) M (I)  (O. P. Sharma) M (A)
<u>29.8.95</u>	Mr. J. K. Kaushik, Counsel for the applicant. The learned counsel for the applicant seeks permission to withdraw the MIA. Permission is granted. The MIA is dismissed as having been withdrawn.  

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